

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No.671 of 2019

IN THE MATTER OF:

State Bank of India **...Appellant**

Vs

Rohit Ferro Tech Ltd. **....Respondent**

Present:

For Appellant: **Mr. Arun Kathpalia, Senior Advocate along with Ms. Misha and Mr. Nikhil Mathur, Advocates**

For Respondent: **Mr. Sabyasachi Chowdhury, Mr. V.V.V. Sastry, Ms. Vanita Bhargava and Ms. Wamika Trehan, Advocates**

ORDER

20.08.2019 Learned Counsel for the Respondent seeks time to file reply affidavit. Reply affidavit may be filed within a week.

List the appeal 'for Admission (After Notice)' on **30th August, 2019**.

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)